

**STAGE OF THE CASES PENDING AGAINST M.Ps./ M.L.As. AS ON 31.01.2025**

Sl. No.	Name of the District	STAGE OF PROCEEDINGS												Total	
		Pre-Cognizance	Summons	Appearance of Accused	Furnishing of Sureties	Examination	Discharge Petitions Pending	Charges	Trial	Arguments	NBWs/Bws	Stay	Sec.313 Cr.P.C. Examination		Judgment
1	Ananthapuramu	-	-	-	-	-	-	-	1	1	-	4	-	-	6
2	Kadapa	-	-	-	-	-	-	-	-	1	-	1	-	-	2
3	East Godavari	-	-	-	-	-	-	-	-	1	-	-	-	-	1
4	Guntur	-	-	-	-	-	-	-	-	-	-	1	-	-	1
5	Krishna	-	5	-	-	-	-	-	-	2	2	1	1	-	11
6	Nellore	-	-	-	-	-	-	-	1	-	1	1	-	-	3
7	Prakasam	-	-	-	-	-	-	-	-	-	-	1	-	-	1
8	Visakhapatnam	-	-	-	-	-	-	-	-	1	-	-	-	-	1
9	Vizianagaram	-	-	-	-	-	-	-	-	-	-	1	-	-	1
10	West Godavari	-	1	-	-	-	-	-	-	-	-	-	-	-	1
<b>TOTAL</b>		-	<b>6</b>	-	-	-	-	-	<b>2</b>	<b>6</b>	<b>3</b>	<b>10</b>	<b>1</b>	<b>0</b>	<b>28</b>